

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.93/2000

Tuesday, this the 15th day of February, 2000.

CORAM:

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

HON'BLE G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

KX Xavier,  
S/o KM Xavier,  
Supervisor Grade.III,  
Industrial Canteen,  
Naval Ship Repair Yard,  
Southern Naval Command,  
Kochi-682 004. - Applicant

By Advocate Mr E.M.Joseph

Vs

1. Union of India  
represented by the Secretary,  
Ministry of Defence,  
New Delhi.
2. Director of Canteens,  
Ministry of Personnel,  
Public Grievances & Pensions,  
Department of Personnel & Training,  
New Delhi.
3. The Flag Officer Commanding-in-Chief,  
Southern Naval Command,  
Kochi-682 004.
4. Commodore Superintendent,  
Naval Ship Repair Yard,  
Southern Naval Command,  
Kochi-682 004. - Respondents

By Advocate Mr Govindh K Bharathan, SCGSC(rep)

The application having been heard on 15.2.2000, the  
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

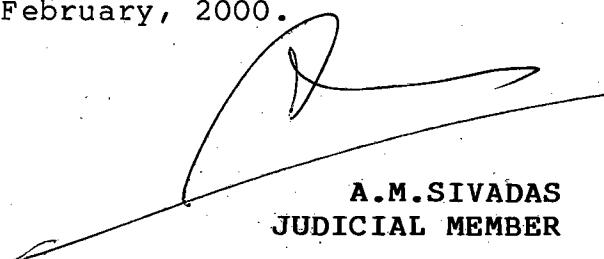
Reasons for dismissing the M.A.210/2000 stated  
equally apply to the O.A.

2. For the reasons stated in the M.A. dismissing the same, we do not find any ground to admit the O.A. Accordingly, O.A. is dismissed.

Dated, the 15th of February, 2000.



**G. RAMAKRISHNAN**  
ADMINISTRATIVE MEMBER



**A.M. SIVADAS**  
JUDICIAL MEMBER

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